

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. †3754**

TO BE ANSWERED ON THE 16th JULY, 2019/ ASHADHA 25, 1941 (SAKA)

DELAY IN INSTALLATION OF CCTNS

†3754. SHRI SUSHIL KUMAR SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there has been a delay in the execution of the Crime and Criminal Tracking Network and System (CCTNS) Project;

(b) if so, the details thereof and the reasons therefor;

(c) the number of police stations where CCTNS have been installed;

(d) whether CCTNS Project is being integrated with Inter-operable Criminal Justice System and if so, the details thereof; and

(e) the likely benefits of the said integration of systems?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) to (c): Against a target of covering 14306 police stations, a total of 14874 police stations (excluding police stations in Bihar) have been covered under the Crime and Criminal Tracking Network and Systems (CCTNS), which includes new police stations. A total of 20.10 crore records of crime/criminals are available at national level.

(d) and (e): Yes, Sir. The objective of integration of CCTNS with Inter-operable Criminal Justice System is to facilitate use of information on crime and criminals in CCTNS with other databases on prisons, prosecution, forensics and courts in a holistic manner for administration of criminal justice.
